

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P. (IB)/380(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - Harshala Sunil Deshkhair

Section: U/s 94(1) of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/380(MB)2024: -

Presence: -

Adv. Sathish Kumar A S

..... Applicant/Petitioner.

List this matter on **05.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)